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Title: Regarding the Prime Minister's reported allegation against the previous Central Governments for neglecting the issues relating to defence and cross-border terrorism.

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): Mr. Deputy Speaker Sir, In the beginning, when I drew the attention of the hon. Speaker, he asked me to raise the issue during the 'Zero Hour'. The entire Parliament, irrespective of political affiliations, not once, but twice, extended support to this Government in one voice to fight cross-border terrorism. There is no division in the House insofar as fighting terrorism is concerned. The Leader of the House, hon. Prime Minister has made a statement in Shimla yesterday. Also, he had stated before 13th December 2001 in Mumbai that Parliament might be attacked and it did happen that the Parliament was attacked. Later on, they could not give any satisfactory answer as to how the intelligence worked in spite of having advance information.

After the incidents at Akshardham and Raghunath Temple (Interruptions)

डॉ. विजय कुमार मल्होत्रा (दक्षिण दिल्ली) : उपाध्यक्ष महोदय, क्या इस पर बहस हो रही है? (ब्यवधान)

यह क्या हो रहा है? Is it a matter to be raised during the 'Zero Hour'?

MR. DEPUTY-SPEAKER: This matter was raised by him just at the start of the Question Hour. He was told that he could raise it during the 'Zero Hour'.

SHRI PRIYA RANJAN DASMUNSI : Our Prime Minister had said in Shimla two very important things. The first was an accusation against the previous Governments. Shri Vajpayee said that the previous governments at the Centre had neglected defence because of world pressure and that the international community tried to put pressure on the Government in 1998 also when preparations had been made for the Pokhran nuclear tests.

Secondly, he further added that terrorists might target more temples. If it was a natural perception of a common man, I do not say anything. But, when the Prime Minister says that terrorists may attack more temples and further adds that the previous governments did not give due attention to the issue of defence under world pressure, it is a positive and a very serious charge that the country's security was not attended to in the manner it should have been. Whereas the Prime Minister, who was an Opposition Leader at that time, is on record having said in this very House as to how in the 1971 conflict, the 1965 conflict and even the 1948 conflict, the people of India and the Government were together. ... (Interruptions)

Fighting terrorism is not the individual task of either Shri L.K. Advani or of Shri Atal Bihari Vajpayee.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI PRAMOD MAHAJAN) : It is not the individual task of Shri Priya Ranjan Dasmunsi also.

SHRI PRIYA RANJAN DASMUNSI : The entire nation is committed to fighting terrorism irrespective of political party affiliation. For the last one week, our Deputy Prime Minister, instead of sharing his perception in the House, is trying to make defence an issue.

SHRI PRAMOD MAHAJAN: You are allowing what is talked in Gujarat during the elections. Should statements made during an election campaign be explained in the Parliament? ... (Interruptions)

DR. VIJAY KUMAR MALHOTRA : Please allow me to raise the question of Shrimati Sonia Gandhi's speech at the Islamic Centre. ... (Interruptions)

SHRI PRIYA RANJAN DASMUNSI : It is not for the Opposition. The Government is not speaking in one voice. The Minister of Defence in his reply said that deployment of Army reduced infiltration, while the *Videsh Mantralay* (Interruptions)

DR. VIJAY KUMAR MALHOTRA : What is he discussing? Every Ministry? ... (Interruptions)

SHRI PRIYA RANJAN DASMUNSI : We have not come here to the Parliament just to sit as onlookers. If the Government cannot manage their own situations within, they cannot accuse us. *Videsh Mantralay* is telling infiltration is high; the Defence Minister is telling infiltration is down; the Home Minister is telling the time has come for the fourth war; and the Prime Minister is telling earlier governments did not take any step to maintain defence. Where do we stand? This is not an issue to be taken so lightly. ... (Interruptions)

The Prime Minister ought to have been present in the House. This is not a light matter. It pertains to the security of India. He cannot level charges against governments of the past in the matter of defence.

DR. VIJAY KUMAR MALHOTRA : Whatever he has said that the earlier governments were not serious about defence is totally correct. This is not the way how this debate should be going on. ...(*Interruptions*)

SHRI SOMNATH CHATTERJEE (BOLPUR): Our hon. Minister for Parliamentary Affairs said that this House cannot take up every statement made during the election campaigns. I believe he said something to that effect....(*Interruptions*)

DR. VIJAY KUMAR MALHOTRA : Allow us to raise the question of Shrimati Sonia Gandhi's speech at the Islamic Centre and also Shri Vaghela's statements to the newspersons....(*Interruptions*)

SHRI PRIYA RANJAN DASMUNSI : We will let the speech of Shrimati Sonia Gandhi's speech tabled in the House. Let the Prime Minister come and say how the speech of Shrimati Sonia Gandhi at Oxford hampered India's interest.

...(*Interruptions*) I demand the Leader of the House to come here and clarify the matter. ...(*Interruptions*) Without any sense of knowledge of what she spoke and what happened in the Oxford Centre for Islamic Studies, they are talking * everyday on the advice of the VHP...(*Interruptions*)

DR. VIJAY KUMAR MALHOTRA : Sir, Shri Dasmunsi's total speech is ...(*Interruptions*)

SHRI SOMNATH CHATTERJEE : The hon. Prime Minister's speech in Shimla was not made during the election campaign...(*Interruptions*) I am trying to meet the point made by the hon. Minister. The point is, the House is in Session now. Can an important announcement be made by the Leader of the House outside the House when the House is in Session? ...(*Interruptions*)

DR. VIJAY KUMAR MALHOTRA : What is that announcement?...(*Interruptions*)

SHRI SOMNATH CHATTERJEE : Secondly, on the plea of the election campaign, what is happening in this country? ...(*Interruptions*) We strongly protest against the speech made on the basis of religion and we demand that the Prime Minister and the Deputy Prime Minister should come and clarify the points...(*Interruptions*)

MR. DEPUTY-SPEAKER: I have a list of 24 hon. Members with me. I now call Shri Hannan Mollah to speak. He has given notice.

...(*Interruptions*)

श्री श्रीप्रकाश जायसवाल (कानपुर) : उपाध्यक्ष जी, हम लोग यह मांग करते हैं कि प्रधान मंत्री जी इस संबंध में बयान दें। (व्यवधान) इसमें कुछ भी गलत नहीं है। ...(*Interruptions*)

* Expunged as ordered by the Chair.

MR. DEPUTY-SPEAKER: Hon. Speaker gave an assurance in the Question Hour that he might take up the matter during the 'Zero Hour'. So, I have permitted you to speak. Now, I am calling those Members who have already given notice. Shri Hannan Mollah.

...(*Interruptions*)

MR. DEPUTY-SPEAKER: I cannot compel the Government to reply.

...(*Interruptions*)

SHRI PRIYA RANJAN DASMUNSI : We cannot allow the ruling party to play to the gallery without taking the House into confidence. This is not the culture. The ruling party has not got the monopoly to play to the gallery ignoring the House. How can they do so?.....(*Interruptions*)

MR. DEPUTY-SPEAKER: This is 'Zero Hour'. You have taken up the matter. The Parliamentary Affairs Minister is here. I cannot compel the Government to give a reply.

...(*Interruptions*)

MR. DEPUTY-SPEAKER: Shri Damunsi, you were given an assurance and you have taken up the matter.

...(*Interruptions*)

SHRI PRIYA RANJAN DASMUNSI : They cannot treat this House as a secondary institution. It is a supreme one. The Prime Minister will announce something outside the Parliament, the Defence Minister will say something outside the House and the House will be sitting like this! â€¦â€¦ (*Interruptions*)

MR. DEPUTY-SPEAKER: You have already taken up the matter. The Parliamentary Affairs Minister is here and he has taken note of it.

...(*Interruptions*)

SHRI PRIYA RANJAN DASMUNSI : The Prime Minister should come and share his views in the Houseâ€¦...(*Interruptions*)

MR. DEPUTY-SPEAKER: I cannot assure you when he is going to come here.

...(*Interruptions*)

श्री श्रीप्रकाश जायसवाल : उपाध्यक्ष जी, सोनिया गांधी जी ने ऑक्सफोर्ड में जो बयान दिया है, उसे सदन के पटल पर रखवाकर बहस कराई जाए, क्योंकि पिछले एक हफ्ते से भाजपा के नेताओं ने जो वातावरण बना रखा है, उन्हें इस चैलेंज को स्वीकार करना चाहिए और उनके बयान पर यहां बहस करानी चाहिए।â€¦ (व्यवधान)

SHRI PRIYA RANJAN DASMUNSI : Did the Prime Minister share information with the State Government without trying to put a collective effort regarding the attack?â€¦...(*Interruptions*)

श्री श्रीप्रकाश जायसवाल : हम लोग जानना चाहते हैं कि प्रधान मंत्री जी इस तरह से गैरजिम्मेदार बयान किस आधार पर दे रहे हैं। (व्यवधान)

MR. DEPUTY-SPEAKER: Shri Dasmunsi, you are a senior Member. You have taken up the matter after an assurance given by the hon. Speaker.

SHRI PRIYA RANJAN DASMUNSI : But the Government is sitting quietly.

MR. DEPUTY-SPEAKER: I cannot compel the Government to give a reply. I have to conduct the House. About 24 hon. Members have given notices to raise their points in the 'Zero Hour'.

SHRI PRIYA RANJAN DASMUNSI : We would like to know whether the Prime Minister has shared such things with the Chief Minister. And what steps are taken in this regard?(Interruptions) It is a serious matter. It is not a light matter.(Interruptions) The Prime Minister must ensure whether he has shared his perception with the State Government when the House is in Session.(Interruptions)

श्री श्रीप्रकाश जायसवाल : हम लोग संतुष्ट नहीं हो पा रहे हैं। आप कृपया प्रधान मंत्री जी को बुलायें। (व्यवधान) कौन-कौन से मंदिर निशाने पर हैं। संसद पर हमला कब होने वाला है। वह यह बयान दे रहे हैं। इस तरीके से गैरजिम्मेदार वक्तव्य और बयान दिये जा रहे हैं। हम लोग आश्वासन चाहते हैं। (व्यवधान)

MR. DEPUTY-SPEAKER: Shri Jaiswal, will you please resume your seat?

...(Interruptions)

श्री रामदास आठवले (पंढरपुर) : उन्होंने कहा है कि बहुत से मंदिरों पर हमला होने वाला है। (व्यवधान)

MR. DEPUTY-SPEAKER: Shri Ramdas Athawale, will you please resume your seat?

...(Interruptions)

श्री श्रीप्रकाश जायसवाल : उपाध्यक्ष महोदय, इस समस्या का समाधान होना चाहिए। (व्यवधान)

MR. DEPUTY-SPEAKER: Shri Jaiswal, please sit down.

...(Interruptions)

श्री रघुनाथ झा (गोपालगंज) : उपाध्यक्ष महोदय, यह प्रधान मंत्री जी के बारे में ऐसा कह रहे हैं। श्रीमती सोनिया गांधी जी विदेश में जाकर भाण देती हैं तो उनके बारे में कुछ नहीं बोलते हैं। (व्यवधान)

MR. DEPUTY-SPEAKER: Shri Raghunath Jha, will you please resume your seat? What is this? Shri Raghunath Jha, will you please allow me to say something?

श्री श्रीप्रकाश जायसवाल : उपाध्यक्ष महोदय, श्रीमती सोनिया गांधी जी ने अक्सफोर्ड में जो बयान दिया है, आप उसे मंगवाइये और सदन के पटल पर रखिये। (व्यवधान) उसके बाद आप उस पर बहस कराइये। (व्यवधान)

SHRI PRIYA RANJAN DASMUNSI : Mr. Deputy-Speaker, Sir, this is not a matter of politics.(Interruptions)

MR. DEPUTY-SPEAKER: Nothing will go on record now.

*(Interruptions) **

MR. DEPUTY-SPEAKER: Nothing will go on record.

*(Interruptions)**

MR. DEPUTY-SPEAKER: I cannot compel the Government to give the reply now. I have to proceed with other notices given by the hon. Members. As many as twenty-four Members have given notices, including some of your own Party Members.

* Not Recorded.

...(Interruptions)

MR. DEPUTY-SPEAKER: Nothing will go on record. I have already said that.

...(Interruptions)

MR. DEPUTY-SPEAKER: Shri Hannan Mollah may please speak now.

...(Interruptions)

MR. DEPUTY-SPEAKER: Please cooperate with me.

...(Interruptions)

उपाध्यक्ष महोदय : मैं जीरो ऑवर में जवाब नहीं दिलवा सकता हूँ।

...(ब्यवधान)

MR. DEPUTY-SPEAKER: Shri Priya Ranjan Dasmunsi, please allow me to conduct the House.

...(Interruptions)

MR. DEPUTY-SPEAKER: Shri Hannan Mollah may please speak now.

...(Interruptions)

MR. DEPUTY-SPEAKER: Shri Jaiswal, will you please resume your seat now?

...(Interruptions)

MR. DEPUTY-SPEAKER: Nothing will go on record.

(Interruptions)*

MR. DEPUTY-SPEAKER: Nothing will go on record.

(Interruptions)*

MR. DEPUTY-SPEAKER: Shri Dasmunsi, will you please allow me to conduct the House?

...(Interruptions)

MR. DEPUTY-SPEAKER: Shri Dasmunsi, I told you that this is 'Zero Hour'. You have already mentioned what you have to mention. The hon. Minister has already heard it. If the hon. Minister is not responding, the Chair cannot compel him to do so. As many as twenty-four Members have given notices.

(Interruptions)*

* Not Recorded.

MR. DEPUTY-SPEAKER: Hon. Members, will you please sit down? Will you please hear me. Let me complete. This is 'Zero Hour'.

I am calling one by one. Will you please cooperate with me?

...(Interruptions)